

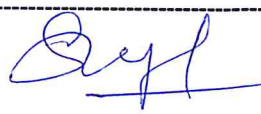
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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 81/05	IA 16/17 in TP 82/16	For Orders on IA 16/17	397/ 398	Ramakrishna Meenaji Hadgal & Anr. Vs. Shree Ashraya Infra Co. Ltd. & 10 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	S. Jayalakeshmi	Petitioner/ Applicant	

**ORDER**

Counsel for petitioner is present. Matter is listed for orders in IA16/17. List it  
against for orders on 13/09/2017.

  
**MEMBER(J)**

  
**MEMBER(T)**